

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

U.P.S.

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Application No. 202/86(T)
(UP.No.6688/86)

Dated the 24th Sep. 86.

To

1. Shri M. Narayanaswamy,
(Advocate for Applicant)
844, (Upstairs), 5th Block, Rajaji Nagar, Bangalore-10.
2. The Chairman, NIPUNAS, & Co. Health & Family Welfare, N. Delhi. (R-1).
3. The Director, NIPUNAS, Hoar Road, Bangalore-560 029. (R-2)
4. Shri P.S. Sadasubrahmanyaiah, C.S.S.C., High Court Buildings, Bangalore-4.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH
IN APPLICATION NO. 202/86(T)

Please find enclosed herewith the copy of the Order/~~Interim~~ Order
passed by this Tribunal in the above said Application on 23-9-86.

Int's.
P. S. Sadasubrahmanyaiah
R

[Signature]
SECTION OFFICER
(Judicial)

Encl: As above.

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25/9/86

Recd
25/9/86

[Signature]

[Signature]
25/9/86

Shri M. Narayanaswamy for Applicant.
Shri M.S. Padmarajaiah for Respondent.

Counsel on both sides are agreed that this Bench has no jurisdiction to hear the Writ Petition transferred from High Court of Karnataka to this Bench under Sec. 29 of the Central Administrative Tribunals Act, 1985, since no notification has yet been issued under Sec. 14(2) of the said Act conferring jurisdiction to the Tribunal to entertain this writ petition relating to NIMHANS. In view of this we direct the Registrar of this Bench to take steps for transferring the W.P. back to High Court of Karnataka.



<i>[Signature]</i>	<i>[Signature]</i>
(L.H.A. Regd.)	(Ch. Ramakrishna Regd.)
Member (AM)	Member (JM)
29.8.1986	28.8.1986

True copy/

[Signature]

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

REGISTERED/AD

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA)
Indiranagar,
Bangalore-560038

Application No 282/86(T)
(W.P.No 6688/80)

Dated the 10 September '86

- 10 NOV 1986

To

The Registrar,
High Court of Karnataka,
High Court Buildings,
Bangalore-1.

Sir,

Subject:- Returning of W.P.No 6688/80 to the High Court of
Karnataka.

W.P. No 6688/80 on the file of the High Court of Karnataka,
Bangalore, transferred to this Tribunal under Section 29 of the
Administrative Tribunal Act, 1985, is returned herewith for
necessary action in pursuance of this Tribunal's Order dated
28.8.1986, copy of which is enclosed herewith.

10/9/86
REGISTRAR

Encl:

Entire Records of the Case

Pl. issue with file
8/11/86

10/11/86
Section Officer,
High Court of Karnataka,
Bangalore.